

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
VAMSEE TEJA MODERN RICE MILL PRIVATE LIMITED**

Sr. No	PARTICULARS	DETAILS
1	Name of corporate debtor	Vamsee Teja Modern Rice Mill Private Limited
2	Date of incorporation of corporate debtor	16th April 2012
3	Authority under which corporate debtor is incorporated /registered	Registrar of Companies – Vijayawada, South East Region
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15122AP2012PTC080350
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: D.NO.3-249, Koderu-Tadepalligudem State Highway, Alamuru, Penumantra Mandal, Andhra Pradesh, India - 534126
6	Date of closure of Insolvency Resolution Process	11TH February, 2026
7	Liquidation commencement date of corporate debtor	11-02-2026 (date of pronouncement of order by NCLT, Amaravati) Copy of order received on 19-02-2026.
8	Name and registration number of the insolvency professional acting as liquidator	CA. Kambhammettu Sri Vamsi IBBI/IPA-001/IP-P00664/2017-2018/11141 AFA Valid till: 30/06/2027
9	Address and e-mail of the liquidator, as registered with the Board	Address: Plot No. A-85, Flat No. DX-4, Sri Varasiddhi Nivas, Road No. 11, Opposite Sai Baba Temple, Jubilee Hills, Hyderabad, Telangana ,500033. Email: casrivamsi@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: Plot No. 645, Unit #A3, 1st Floor, Vaishnavi@36, Road No. 36, Jubilee Hills, Hyderabad – 500 033. Email: ip.vamseetejaricemill@gmail.com
11	Last date for submission of claims	13-03-2026 i.e. 30 days from the Liquidation Commencement date

Notice is hereby given that the National Company Law Tribunal, Amaravati Bench has ordered the commencement of liquidation of Vamsee Teja Modern Rice Mill Private Limited on 11-02-2026 under section 33 of the Code.

The stakeholders of Vamsee Teja Modern Rice Mill Private Limited are hereby called upon to submit their claims with proof on or before 13-03-2026, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-
Mr. Kambhammettu Sri Vamsi
Liquidator of Vamsee Teja Modern Rice Mill Private Limited
IBBI/IPA-001/IP-P00664/2017-2018/11141
AFA Valid till: 30/06/2027

Date: 21-02-2026
Place: Hyderabad

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
VAMSEE TEJA MODERN RICE MILL PRIVATE LIMITED**

Sr. No	PARTICULARS	DETAILS
1	Name of corporate debtor	Vamsee Teja Modern Rice Mill Private Limited
2	Date of incorporation of corporate debtor	16th April 2012
3	Authority under which corporate debtor is incorporated /registered	Registrar of Companies – Vijayawada, South East Region
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15122AP2012PTC080350
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: D.NO. 3-249, Koderu-Tadepalligudem State Highway, Alamuru, Penumantra Mandal, Andhra Pradesh, India - 534126.
6	Date of closure of Insolvency Resolution Process	11TH February, 2026
7	Liquidation commencement date of corporate debtor	11-02-2026 (date of pronouncement of order by NCLT, Amaravati) Copy of order received on 19-02-2026.
8	Name and registration number of the insolvency professional acting as liquidator	CA. Kambhammettu Sri Vamsi IBBI/PA-001/IP-P00664/2017-2018/11141 AFA Valid till: 30/06/2027
9	Address and e-mail of the liquidator, as registered with the Board	Address: Plot No. A-85, Flat No. DX-4, Sri Varasiddhi Nivas, Road No. 11, Opposite Sai Baba Temple, Jubilee Hills, Hyderabad, Telangana, 500033. Email: casrivamsi@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: Plot No. 645, Unit #A3, 1st Floor, Vaishnavi@36, Road No. 36, Jubilee Hills, Hyderabad – 500 033. Email: ip.vamseeatericemill@gmail.com
11	Last date for submission of claims	13-03-2026 i.e. 30 days from the Liquidation Commencement date

Notice is hereby given that the National Company Law Tribunal, Amaravati Bench has ordered the commencement of liquidation of Vamsee Teja Modern Rice Mill Private Limited on 11-02-2026 under section 33 of the Code.

The stakeholders of Vamsee Teja Modern Rice Mill Private Limited are hereby called upon to submit their claims with proof on or before 13-03-2026, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Mr. Kambhammettu Sri Vamsi
Liquidator of Vamsee Teja Modern Rice Mill Private Limited

Date: 21-02-2026
Place: Hyderabad

IBBI/PA-001/IP-P00664/2017-2018/11141
AFA Valid till: 30/06/2027



ఫామ్ బి

బహిరంగ ప్రకటన

(భారతదేశ దివాలా మరియు దివాలా బోర్డు యొక్క నిబంధన 12

(లిక్విడేషన్ ప్రక్రియ) నిబంధనలు, 2016)

వంశీ తేజా మోడరన్ రైస్ మిల్ ప్రైవేట్ లిమిటెడ్ వాటాదారుల దృష్టికి

క్ర. సం.	ప్రత్యేకతలు	వివరాలు
1	కార్పొరేట్ రుణగ్రహీత పేరు	వంశీ తేజా మోడరన్ రైస్ మిల్ ప్రైవేట్ లిమిటెడ్
2	కార్పొరేట్ రుణగ్రహీత విలీనం తేదీ	16 ఏప్రిల్ 2012
3	కార్పొరేట్ రుణగ్రహీత ఏ అధికారం కింద విలీనం చేయబడ్డాడు / సమోదు చేయబడ్డాడు	కంపెనీల రిజిస్ట్రార్ -- విజయవాడ, ఆగ్నేయ ప్రాంతం
4	కార్పొరేట్ గుర్తింపు సంఖ్య / పరిమిత బాధ్యత కార్పొరేట్ రుణగ్రహీత గుర్తింపు సంఖ్య	U15122AP2012PTC080350
5	కార్పొరేట్ రుణగ్రహీత యొక్క రిజిస్టర్డ్ కార్యాలయం మరియు ప్రధాన కార్యాలయం (ఏదైనా ఉంటే) చిరునామా	సమోదిత కార్యాలయం: డోర్.నం. 3-249, కోడేరు-తాడేపల్లిగూడెం రాష్ట్ర రహదారి, ఆలమూరు, పెనుమంట్ర మండలం, ఆంధ్రప్రదేశ్, భారతదేశం - 534126
6	దివాలా పరిష్కార ప్రక్రియ ముగిసిన తేదీ	11 ఫిబ్రవరి, 2026
7	కార్పొరేట్ రుణగ్రహీత యొక్క లిక్విడేషన్ ప్రారంభ తేదీ	11-02-2026 (ఎన్సిఎల్ఐ, అమరావతి ద్వారా ఆర్డర్ ప్రకటించిన తేదీ) 19-02-2026న అందిన ఆర్డర్ కాపీ.
8	లిక్విడేటర్ గా వ్యవహరించే దివాలా ప్రాఫెషినల్ పేరు మరియు రిజిస్ట్రేషన్ సంఖ్య	సి.ఎ. కంభంమెట్టు శ్రీ వంశీ IBBI/IPA-001/IP-P00664/2017-2018/11141 ఎవెఫ్ఎ చెల్లుబాటు: 30/06/2027
9	బోర్డులో రిజిస్టర్ చేయబడిన లిక్విడేటర్ చిరునామా మరియు ఈ-మెయిల్	చిరునామా: ప్లాట్ నెం. ఎ-85, ప్లాట్ నెం. డిఎక్స్-4, శ్రీ వరసిద్ధి నివాస్, రోడ్ నెం. 11, సాయిబాబా గుడి ఎదురుగా, జూబ్లీ హిల్స్, హైదరాబాద్, తెలంగాణ, 500033. Email: casrivamsi@gmail.com
10	లిక్విడేటర్ తో ఉత్తర ప్రత్యుత్తరాల కోసం ఉపయోగించాల్సిన చిరునామా మరియు ఈ-మెయిల్	చిరునామా: ప్లాట్ నెం. 645, యూనిట్ #ఎ3, 1వ అంతస్తు, వైట్లవి@36, రోడ్ నెం. 36, జూబ్లీ హిల్స్, హైదరాబాద్ -- 500 033. Email: ip.vamseetejaricemill@gmail.com
11	క్లెయిమ్లను సమర్పించడానికి చివరి తేదీ	13-03-2026 అంటే లిక్విడేషన్ నుండి 30 రోజులు ప్రారంభ తేదీ

నేషనల్ కంపెనీ లా ట్రిబ్యూనల్, అమరావతి బెంచ్ కోడ్ సెక్షన్ 33 కింద వంశీ తేజా మోడరన్ రైస్ మిల్ ప్రైవేట్ లిమిటెడ్ లిక్విడేషన్ ప్రారంభించాలని 11-02-2026న ఆదేశించిందని ఇందుమూలంగా నోటీసు ఇవ్వబడింది. వంశీ తేజా మోడరన్ రైస్ మిల్ ప్రైవేట్ లిమిటెడ్ యొక్క వాటాదారులు 13-03-2026న లేదా అంతకు ముందు, ఐటెమ్ నెం.10 ఎదురుగా పేర్కొన్న చిరునామాలోని లిక్విడేటర్ కు రుజువుతో తమ క్లెయిమ్లను సమర్పించాలని ఇందుమూలంగా కోరుతున్నాము. ఆర్థిక రుణదాతలు ఎలక్ట్రానిక్ మార్గాల ద్వారా మాత్రమే తమ క్లెయిమ్లను రుజువుతో సమర్పించాలి. అన్ని ఇతర రుణదాతలు స్వయంగా, పోస్ట్ ద్వారా లేదా ఎలక్ట్రానిక్ మార్గాల ద్వారా రుజువుతో క్లెయిమ్లను సమర్పించవచ్చు. తప్పుడు లేదా తప్పుదారి పట్టించే క్లెయిమ్ల రుజువులను సమర్పించడం జరిమానాలకు దారితీస్తుంది.

తేది: 21-02-2026

ప్రదేశం : హైదరాబాద్

సం/-
శ్రీ. శ్రీ కంభంమెట్టు శ్రీ వంశీ
వంశీ తేజా మోడరన్ రైస్ మిల్ ప్రైవేట్ లిమిటెడ్ యొక్క లిక్విడేటర్
IBBI/IPA-001/IP-P00664/2017-2018/11141
ఎవెఫ్ఎ చెల్లుబాటు: 30/06/2027